NATIONAL COMPANY LAW TRIBUNAL **DIVISIONAL BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 28/04/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

: CA/97/2017

PETITION NUMBER

: CP/18/2017

NAME OF THE PETITIONER(S)

: S.RAMAMURTHY

NAME OF THE RESPONDENT(S)

: VALLAB ENGINEERS PVT LTD +5

UNDER SECTION

: 241/242

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

S. SUDIOHOR THO

ORDER

Counsel representing both the parties are present. This is in relation to the interim order passed on 12.4.2017 wherein in para 4 the relief was granted pertaining to the prayers (a) & (b) of para VI of the petition. We make it clear that the said order will not have any bearing on the contracts executed by the respondents as detailed in para 3 of CA 97/2017 which is subject to the complement conditions undertaken in the CA. Therefore, the order dated 12.4.2017 stands modified to the said extent. Accordingly the CA 97/2017 is disposed of.

(Ch. Md. Sharief Tariq) Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)